

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 85/TT/2012

Subject : Determination of transmission tariff for 400/220 kV New GIS S/S at Navi Mumbai along with LILO of Lonikhand-Kalwa TL (anticipated DOCO 1.4.2012) under WRSS-V transmission system in WR Region for the period from DOCO to 31.3.2014.

Date of hearing : 10.10.2013

Coram : Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner : PGCIL, New Delhi

Respondents : Madhya Pradesh Power Trading Company Limited & 7 others

Parties present : Shri S.S Raju, PGCIL
Shri M.M. Mondal, PGCIL
Smt. Sangeeta Edwards, PGCIL

Record of Proceedings

The petition was listed for hearing as the assets covered in the petition have not been declared commercial operation even after lapse of a period of 36 months from the scheduled date of commissioning.

2. The representative of the petitioner submitted that the assets in the instant petition would be commissioned in 3 to 4 months time.



3. The Commission adjourned the matter sine-die and directed the petitioner to revive the matter one month before the commissioning of the asset.

By the order of the Commission,

sd/-
T. Rout
Chief (Law)

